

ASSETS OF HON'BLE MRS. JUSTICE ARCHANA PURI AND SPOUSE

1.	All Immoveable properties held individually or jointly	Description & Location	Remarks, if any/year of acquisition
1.1	Self: (i) Plot measuring 1 Kanal 11 Marla	Pathankot	Purchase was made on 06.01.2006 after getting permission from High Court.
2.	Details of Motor Vehicles	Make/Year	Remarks, if any/year of acquisition
2.1	Self: Car	Innova, 2012	Purchased in April 2012
3.	Ornaments & other valuable	Approximate Total Weight	Remarks, if any
3.1	Self: (i) Gold and Diamond Jewellery	700 grams	
	(ii) Silver Jewellery, Utensils and precious stones	3.5 kgs	
4.	Bank Deposits, Fixed Deposits, Shares/ Public Provident Fund/ General Provident fund/ Debentures/ Mutual funds etc.	Description and value	
4.1	Self: (i) Savings Bank Account	State Bank of India, High Court Branch, Chandigarh, Balance Rs.11,14,119/-	
	(ii) Savings Bank Account	State Bank of India, Civil Lines, Ludhiana, Balance Rs.14,393/-	
	(iii) FDR	State Bank of India, Civil Lines, Ludhiana, Rs.7,45,635/-	Joint with my husband Justice Vivek Puri
	(iv) FDR	State Bank of India, Civil Lines, Ludhiana, Rs.6,48,305/-	Joint with my husband Justice Vivek Puri
	(v) Public Provident Fund	State of Bank of India, Pathankot, Balance Rs.55,541/-	
	(vi) General Provident Fund	Rs.45,55,425/-	
	(vii) Vehicle loan	State Bank of India, Phase-VII, Mohali. Total Rs.8 lakhs Outstanding balance Rs.3,20,680/-	Vehicle was purchased in the name of daughter and myself being co-borrower in the loan account, installments are being paid from my account.
	(viii) Three Insurance policies	Annual premium (i) Rs.10,232/- (ii) Rs.1,422/- (iii) Rs.1,555/-	

Note: My husband Justice Vivek Puri has furnished separate detail of his assets

Place: Chandigarh

Dated: 23.12.2020